

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal no. 242 of 2013 & IA no. 329 of 2013

Dated : 19th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

EDCL Power Projects Ltd. ...Appellant(s)

Versus

Kerala State Electricity Regulatory Commission &
Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. Vipul Sharma
Mr. Anirudh Krishnan

Counsel for the Respondent(s):

ORDER

The Learned Counsel for the Appellant has filed the Affidavit of Service stating that both the Respondents have been served notice but nobody has entered appearance on behalf of the Respondents.

Post the matter for hearing on 20.1.2014 and 21.1.2014 at Chennai Circuit

Bench.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson